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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/263/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAMESH ASSOCIATES PVT LTD

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. RAMESH

Counted for Respondent

1118/17

R. VELU

IRP

0 11/8/18

## <u>ORDER</u>

The Counsel for Corporate debtor present. IRP in person present and submitted that the Corporate debtor is not cooperating. However, the counsel appearing on behalf of the Corporate debtor has undertaken that the Corporate debtor is ready to extend all the cooperation. In view of it, the IRP is directed to proceed with the matter and to make compliance of the provisions of I & B Code 2016 and report to this Bench on next date of hearing. Put up on 28.08.2017

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)